

are currently under formulation, the factors having a bearing on Land Use patterns and productivity, people's participation and also consider the role of science and technology inputs in optimising land use and management.

(d) The draft outline of National Land Use Policy was considered in the first meeting of the National Land Use and Wastelands Development Council held on 6th February, 1986 under the Chairmanship of the Prime Minister and approved. The final version of the National Land Use Policy Statement will be prepared on the basis of the draft outline and taking other related policies into consideration. No time-limit has been set for the purpose.

Allocation of steel and iron rods to Tripura

1011. SHRI AJOY BISWAS : Will the Minister of STEEL AND MINES be pleased to state ;

(a) the total allocation of steel and iron rods for Tripura during 1983, 1984 and 1985; and

(b) the total quantity of steel and iron rods supplied to Tripura during the above period ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) There is no system of state-wise allocation of iron and steel materials. These are supplied to the consumers based on their demands registered with the main producers in terms of Joint Plant Committee distribution guidelines.

(b) Data regarding supply of iron and steel materials, state-wise are not maintained.

Water scarcity in Maharashtra

1012. SHRI MUKUL WASNIK :
SHRI R. M. BHOYE :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Maharashtra has sent a proposal for increases in the fund

allocation to tackle the problem of water scarcity; and

(b) if so, the increase proposed by the State Government and the decision of Central Government thereon ?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) and (b). Provision of drinking water is the responsibility of the States. The Central Government assists the States in providing safe drinking water in rural areas under the Accelerated Rural Water Supply Programme (ARP). During 1985-86 an amount of Rs. 1844-88 lakhs has been allocated to Maharashtra under the Accelerated Rural Water Supply Programme and the entire amount has been released. No proposal for increasing the ARP allocation during 1985-86 has been received from the Government of Maharashtra,

The Government of Maharashtra sent a Memorandum seeking Central assistance to assist the State in tackling drinking water problem due to drought. The Central Government has sanctioned a ceiling of Rs. 37.37 crores to be spent during 1985-86 for tackling drinking water problem in the State.

Production and import of deep-sea fishing trawlers

1013. SHRI INDRAJIT GUPTA :
SHRI Y. S. MAHAJAN :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that a number of deep-sea fishing trawlers are being imported when there is idle capacity in the small and medium shipyards in the country;

(b) if so, the number of such trawlers imported during the years 1984 and 1985 and value of import licence issued for the year 1986;

(c) the present capacity of trawlers production in the country and actual production during the years 1984 and 1985; and

(d) the reasons for allowing import of such trawlers ?